

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of August, 2015 (24.8.2015 to 28.8.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
25.8.2015 Tuesday 10.30 A.M. Generation Tariff	1.	198/MP/2015	NTPC	Petition for seeking permission for extension of period to inject infirm power into the grid beyond 31.8.2015 and upto 30.11.2015 w.r.t. Unit-V.
	2.	187/MP/2015	EPGL	Petition under section 79(1) (F) and (k) of the Electricity Act, 2003 in connection with the disputes and difference arising under the Transmission Agreement dated 03-01-2011 between Essar power Gujarat Limited and PGCIL and abeyance of Connectivity, in respect of the Bachau sub-station
	3.	64/TT/2015	PGCIL	Approval of transmission tariff for Essar Gujrat TPS-Bachau 400kV D/C (triple) line and Extension of bachau Sub -Station under Transmission system for connectivity of Essar Power Gujarat Limited in WR.
	4.	18/RP/2015	NLC	Petition for Review of Order dated 10.07.2015 in Petition No.197/GT/2013 (<i>On admission</i>)
	5.	251/GT/2013	BBMB	Petition for Determination of Tariff for Generating and Transmission system of Bhakra-Beas Management Board.
	6.	434/GT/2014	JPVL	Approval of Tariff of Jaypee Karcham Wangtoo Hydroelectric Project for the period 2014-19.
25.8.2015 Tuesday At 2.30 P.M. Misc. Petition	1.	420/MP/2014	SRLDC	Petition for endangering grid security due to Non-implementation of contingency demand disconnection scheme for sudden loss of wind generation as per CERC Order dated 22.02.2014, Non-availability of LVRT protection, Non-scheduling of wind generation as per CERC (Indian Electricity Grid Code) Regulations 2010 (IEGC) 6.5.23(i), lack of necessary demand estimation as per IEGC regulation 5.3 and not providing real-time SCDA data to LDC.
27.8.2015 Thursday At 10.30 A.M. Misc. Petition	1.	55/MP2015	JIPL	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 13.05.2010 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter-State Transmission and related matters) Regulations, 2009.

Sd/-
(T.D. Pant)
Dy.Chief(Legal)
21.8.2015

